

(a) whether Coal Price Revision Committee have since submitted their supplementary report on the cost of production of coal in Andhra Pradesh and Assam;

(b) if so, whether Government have examined the same; and

(c) the nature of decision arrived at?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The Committee has not yet submitted its supplementary report.

(b) and (c). Do not arise.

बनारस हिन्दू विश्वविद्यालय की लेखा-परीक्षा रिपोर्ट

*४६५. डा० राम सुभग सिंह : क्या शिक्षा मंत्री २० फरवरी, १९५६ के तारांकित प्रश्न संख्या ४८८ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि क्या सरकार द्वारा बनारस हिन्दू विश्वविद्यालय की वर्ष १९५७-५८ की लेखा-परीक्षा रिपोर्ट के प्राकृतिक रूप की एक प्रति सभा-घटल पर रखे जाने की भाशा है ?

शिक्षा मंत्री (डा० ज्ञानोबा सा० श्रीमाली): केन्द्रीय विश्वविद्यालयों की लेखा परीक्षा रिपोर्टों को संसद् में रखने और साथ ही इसके बारे में केन्द्रीय विश्वविद्यालयों के अधिनियमों में सांविधिक व्यवस्था करने का प्रश्न अभी भी विचाराधीन है। इसमें काशी हिन्दू विश्वविद्यालय की लेखा परीक्षा रिपोर्ट भी शामिल है। इस सम्बन्ध में जो निर्णय होगा उसकी सूचना सभा को यथासमय दे दी जायेगी।

Bombay Family Pension Fund

*467. Shri Goray: Will the Minister of Finance be pleased to state:

(a) the date on which the Life Insurance Corporation took over the Bombay Family Pension Fund of the Government servants, Bombay, with all its assets and liabilities;

(b) the amount of the Fund in Reserve with the Government of India; and

(c) whether it is a fact that the pensioners have to continue to pay monthly instalments till their death?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) 1st September, 1958.

(b) The balance in respect of the Fund held by the Accountant General, Bombay, was Rs. 24,26,785.06 nP. as on 31st December, 1958.

(c) No, Sir.

Matching Grants

*469. { Shri Aurobindo Ghosal:
Dr. Gangadhara Siva:
Dr. Ram Subhag Singh:

Will the Minister of Finance be pleased to state:

(a) whether Government have decided to abandon the system of "matching grants"; and

(b) if so, from which date?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). In pursuance of the recommendations of the Finance Commission, the Government of India decided that, for the remaining period of the Second Plan, no new schemes should ordinarily be formulated involving the provision of matching grants from State revenues. Where the Plan itself makes provision for matching grants for specific schemes, they could continue. Orders were issued on the 3rd January, 1958.

Stipends to Displaced Students

*470. Shri Bimal Ghose: Will the Minister of Education be pleased to state:

(a) whether a change in the procedure for the distribution of stipends to displaced students has been introduced in the middle of the session this year;